

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 373/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	State Bank of India -Vs- Adhunik Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① SUMIT DEURALIA }
(P.C.M.A.)

RP

Sumit Deuralia
18-1-2018

② Dhiren Sharma, Advocate
③ Sidhant Sharma, Adv
④ Namrata Bora, Adv

Appears on behalf
of RP
in I.A. 559 of
2017

18/01/18

⑤ Anand Pratap Das, Adv

Advocate for Respondent no.2

ORDER

Ld. Pr. CA representing the Resolution Professional (RP),
Ld. Advocate on behalf of the RP as well as Ld. Advocate on
behalf of respondent no. 2 in I.A. 559/KB/2017 is present.

Ld. Pr. CA representing Resolution Professional has
made a request that time may be given for filing progress
report by 31/01/2018. Prayer is allowed. Progress Report may
be filed by 31/01/2018.

Ld. Advocate appearing on behalf of Commissioner of GST and Central Excise has made a request that time may be given for filing reply in I.A. No. 559/KB/2017. Prayer is allowed. Reply may be filed within 2 weeks with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 19/02/2018 for further order.

Interim order, if any, is extended till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P. Singh)
Member (J)